

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH -11  
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 12.30 PM ON 09/08/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/520/2019  
NAME OF THE PETITIONER : CONTROL CARE AUTOMATION  
NAME OF THE RESPONDENTS : VISHNU VARDAN PAPER MILLS LTD  
UNDER SECTION : SEC 9 RULE 6 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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MEENA GURU

Petitioner

Member

*(Large handwritten scribbles)*

(11)

[IBA/520/2019]

**ORDER**

On having the withdrawal memo filed by the Operational Creditor counsel, this IBA/520/2019 is hereby **dismissed as withdrawn**.

*sd/-*  
**(S.VIJAYARAGHAVAN)**  
Member (Technical)

*sd/-*  
**(B.S.V.PRAKASH KUMAR)**  
Member (Judicial)

knp